GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2324 ANSWERED ON:27.08.2012 RULES AND REGULATIONS IN ICFRE Bishnoi Shri Kuldeep

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether rules and regulations governing Indian Council of Forestry Research and Education (ICFRE), Dehradun have not been framed even after completion of 22 years of its existence;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government in this regard and also bringing the Scientific, Technical and Administrative services of ICFRE at par with the Council of Scientific and Industrial Research (CSIR) or Indian Council of Agricultural Research (ICAR)?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Indian Council of Forestry Research & Education (ICFRE), Dehradun is an autonomous body of Ministry of Environment & Forests registered under the societies registration act, 1860. The rule and regulation governing Indian Council of Forestry Research & Education (ICFRE), Dehradun are in existence since 1991.
- (c) No decision has been taken by the Government so far.